

(13)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1393/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Ajax Projects Private Limited

V/s.

Gitanjali Jewellery Retail Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
13	Ravi Agarwal Adv. for Respondent		<u>Ravi Agarwal</u>
13.	Minalgi Nimbalkar I/B S.D. - ISRAI Law Member	Adv. for Pet.	<u>Minalgi Nimbalkar</u>

ORDER

CP No.1393/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 31.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)